

SIKKIM JUDICIAL ACADEMY
Programmes held in 2015

Sl.No.	Date	Duration	Name of the Programme	Target Group	Names of the Resource Persons
1.	9 th -13 th March, 2015	5 days	Computer Training Programme	Ministerial Staff of High Court of Sikkim and Subordinate Court of Sikkim (8 numbers of participants attended the said training programme)	<i>Shri Rudra Rimal, Sr. System Office, Computer Cell, High Court of Sikkim</i>
2.	21 st March, 2015	1 day	An Awareness Programme on “The Competition Act, 2002” Organised by the Sikkim Judicial Academy in co-ordination with Competition Commission of India at High Court of Sikkim Auditorium	<i>Invitees</i> : Hon’ble the Acting Chief Justice, Chairman, Human Rights Commission (Former Hon’ble Chief Justice) and former Hon’ble Judge Judicial Officer of Sikkim Senior Advocates Bar Associations Office Bearers PP’s and Assistant PPs. Principal Law College, Degree College, ICFAI College and Faculty of Law. SSLSA Panel Advocates	<i>Dr. Satya Prakash, Advisor (Law), of Competition Commission of India</i>

				Officers of High Court of Sikkim	
3.	23 rd March-10 th April, 2015	13 days	2 nd Institutional Training Programme	Newly appointed Civil Judge-cum-Judicial Magistrates, Grade III	<i>i) Hon'ble Shri Justice S. K. Sinha, Chief Justice of HCS and President, SJA (ii) Hon'ble Shri Justice S.P.Wangdi, Judge, HCS (iii) Hon'ble Shri Justice A.P. Subba, Former Judge, HCS (iv) Madam M.M. Rai, PD&SJ (v) Madam K.C. Barphungpa, R.G, HCS and Director, SJA, (vi) Sir N.G. Sherpa, Registrar, HCS and Addl. Director, SJA, (vii) Sir Karma Wangchuk Bhutia, D&SJ Sp.Div. II, (viii) Shri Rudra Rimal, Sr. System Officer, Computer Cell, HCS</i>
4.	25 th April, 2015	1 day	Change Management – Concept Importance and Methodology (E- Courts Project Oriented)	Ministerial Staff of High Court of Sikkim and Subordinate Court of Sikkim	<i>Mr. Yoland Christopher, System Administrator, District and Sessions Court, East.</i>
5.	9 th May 2015	1 day	“Computer and Architecture (e-Courts project oriented)	Ministerial Staff of High Court of Sikkim and Subordinate Court of Sikkim	<i>Mr. Yoland Christopher, System Administrator, District and Sessions Court, East.</i>
6.	23 rd May 2015	1 day	Programme on “Recent Development in Criminal Law, Bail, Surety principles for grant and refusal” under section 167 Cr.P.C., “Recording of Statement” under section 313 Cr.P.C. and “Framing of Charges” for all Judicial Magistrates	All the CJM and CJJM in the State of Sikkim	<i>Hon'ble Smt. Justice Meenakshi M. Rai, Judge, High Court of Sikkim.</i>

7.	6 th June, 2015	1 day	Programme on “Prevention of Corruption Act, 1988”	Presiding officers of all Special Courts constituted under the Prevention of Corruption Act, 1988 (Four District & Sessions Judge (East West North South)	<i>Mr. Laxmi Kant Gaur, Director (Admn.) Delhi Judicial Academy.</i>
8.	20 th and 21 st June, 2015	2 days	Refresher on Ubuntu Linux 14.04 (e-Courts project oriented)	All Judicial Officers	<i>Mr. Prajwal Khatiwada, D&SJ (South), Mr. Karma Wangchuk Bhutia, D&SJ(East), Mr. Suraj Chettri, CJM (East & North) and Mr. Binoy Sharma, CJJM, North</i>
9.	27 th June, 2015	1 day	Introduction to libre Office Writer in Ubuntu 14.04 (e- Courts project oriented)	Staffs of High Court and Subordinate Courts of Sikkim	<i>Mr. Rudra Rimal, Sr. System Office, Computer Cell, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District and Sessions Court, East</i>
10.	4 th July, 2015	1 day	One day training programme on “Psychology, Clinical Psychology and Psychiatry” and “Child Psychology” under Juvenile Justice care and Protection of Children Act,2000 and its Rules,2007	All JJB Members & JJB Panel Advocates	<i>Dr. C.L. Pradhan,STNM Hospital. Gangtok</i>
11.	11 th July, 2015	1 day	NC ver CIS 2.0 (e-Courts project oriented)	Selected staff of High Court of Sikkim and Subordinate Courts of Sikkim	<i>Mr. Rudra Rimal, Sr. System Office, Computer Cell, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District and Sessions Court, East</i>
12.	25 th July, 2015	1 day	Orientation-cum-Training/Sensitization	Advocates with upto5 yrs of Practice	<i>Mr. K.T. Bhutia, Sr. Advocate, Mr.</i>

			Programme on ethics, court craft, court conduct and Civil & Criminal Laws		Bhaskar R. Pradhan, Sr. Advocate, Mr. U.P. Sharma, Advocate and Mr. S.S.Hamal, Advocate
13.	1 st August, 2015 to 31 st August, 2015	1 month	Last Institutional Training	Newly appointed CJJM, Grade III	<i>i) Hon'ble Shri Justice S. K. Sinha, Chief Justice of HCS and Patron-in-Chief, SJA (ii) Hon'ble Shri Justice S.P.Wangdi, Judge, HCS and President, SJA (iii) Hon'ble Smt. Justice Meenakshi Madan Rai, Judge, HCS (iv) Madam K.C. Barphungpa, R.G, HCS and Director, SJA, (v) Sir N.G. Sherpa, Registrar, HCS and Addl. Director, SJA, (vi) Sir Karma Wangchuk Bhutia, D&SJ Sp.Div. II, (vii) Sir Suraj Chettri, CJM, East & North, (viii) Smt. Surekha Pradhan, Additional Secretary II, DOP, Govt. of Sikkim. (ix) Mr. L. N.Pokhrel, Revenue Officer, DC Office, Gangtok and (x) Shri Rudra Rimal, Sr. System Officer, Computer Cell, HCS</i>

14.	22 nd August, 2015	1 day	a programme on “Conducting Court Proceedings, Case Management and Court Management	newly appointed Civil Judges-cum-Judicial Magistrates, Grade III and Ministerial Staff of the High Court and Subordinate Courts of Sikkim	<i>Shri N .G. Sherpa, Registrar, HCS and Addl. Director, SJA,</i>
15.	12 th and 13 th September, 2015	2 days	Refresher Course on I. T. Act and Cyber Crimes	Prosecutors and Assistant Public Prosecutors	<i>Shri Shankey Gupta, Cyber Law Expert. Kolkata</i>
16.	19 th September, 2015	1 day	A Programme on Trial and adjudication of cases under all NDPS Act, 1985	All Special Court Judges	<i>Shri Subrato Biswas, Zonal Director, Narcotic Control Bureau, Eastern Zonal Unit, Kolkata</i>
17.	26 th September, 2015	1 day	Training programme on “Role & Responsibility of Referral Judges as per Section 89 CPC”	Judicial Officers of Sikkim	<i>Hon’ble Ms. Justice Deepa Sharma (Judge, Delhi High Court) & Hon’ble Ms. Justice Sangita Dhingra Sehgal (Judge, Delhi High Court)</i>
18.	29 th September, 2015	1 day	A programme on Installing operating system and other applications (e-Courts project oriented)	Selected staff of High Court of Sikkim and Subordinate Courts of Sikkim	<i>Mr. Rudra Rimal, Senior System Officer, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District and Sessions Court, Gangtok, East Sikkim</i>
19.	3 rd October, 2015	1 day	Workshop on “Power and Duties of Drawing and Disbursing Officers, Formulation, Presentation of Budget and Allied including Planning and Maintenance	All Nazirs/Accounts Clerks of the Subordinate Courts, Accountant and Accounts staff of Subordinate Courts”	<i>Mr. C.C. Bhutia, Retd., Joint Director, Finance, Revenue and Expenditure Department.</i>

			of Accounts		
20.	9 th October, 2015	1 day	Refresher Course on “Domestic Violence Act, 2005”	Chief Judicial Magistrate and Judicial Magistrates	<i>S.S. Rathi, Additional District & Sessions Judge, New Delhi</i>
21.	10 th October, 2015	1 day	Refresher Course on “Arms Act, 1959”	PPs and APPs	<i>S.S. Rathi, Additional District & Sessions Judge, New Delhi</i>
22.	7 th November, 2015	1 day	Training Programme on Hardware Trouble Shooting (e-Courts project Oriented)	Selected staff and technical manpower of High Court of Sikkim and Subordinate Courts of Sikkim	<i>Mr. Laxman Gautam, System Assistant, District and Sessions Court, Gangtok, East Sikkim and Mr. Kunal, M/s HCL, Gangtok</i>
23.	20 th and 21 st November, 2015	2 days	a programme on “Refresher on Ubuntu Linux 14.04 Operating System and Libre Office Writer in Ubuntu 14.04” (e-Courts project oriented)	Ministerial Staff of High Court and Subordinate Courts of Sikkim	<i>Mr. Rudra Rimal, Senior System Officer, High Court of Sikkim and Mr. Dipendra Dixit, System Administrator, District and Session Court, South.</i>
24.	4 th and 5 th December, 2015	2 days	Refresher Training Course on Tools and Techniques to conduct successful Prosecution	PPs and Apps	
25.	9 th December, 2015	1 day	Refresher on NC ver CIS 2.0 (e-Courts project oriented)	Ministerial Staff of High Court and Subordinate Courts of Sikkim	

26.	12 th and 13 th February, 2016	2 days	Workshop on “Investigation and Appreciation on Evidence”.	Investigating Officer (Police Inspectors)	
27.	19 th February, 2016	1 day	Concepts on Local Area Networking (LAN) (e-Courts project oriented)	Ministerial Staff of High Court and Subordinate Courts of Sikkim	
28.	27 th February, 2016	1 day	Refresher Training on Time Management/Settlement of Issues	Civil Judges (Junior and Senior Division)	
29.	5 th March, 2016	1 day	Refresher Training Course on (i) Specific Relief Act, (ii) Hearing under order 10, reference under order 10 Rule 1 (A) C.P.C. and Settlement of issues	Civil Judge (Junior and Senior Division)	